NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA NO.03/2017 CP NO. 5(ND)/2012 RT No.06/2016

Ms.Sudevi Beriwal @Shalini Beriwal.

...Petitioner

Versus.

M/s Shree Lalit Fabrics Pvt. Ltd. & Ors.

...Respondents

Present:

Mr. Aashish Chopra, Ms. Rupa Pathania and

Ms. Niharika Sharma, Advocates for the petitioner. Mr. Rakesh Kumar, Advocate for respondents.

Arguments inconclusive. Post the matter on 03.03.2017 for arguments.

(Justice R.P. Nagrath) Member (Judicial)

(Deepa Krishan) Member (Technical)

February 17, 2017